

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-307
IB-143/ND/2020

IN THE MATTER OF:

Mr. Udaivir Singh

....Applicant

Vs

M/s Keep in Touch Clothing Pvt. Ltd. & Anr.

....Respondent

SECTION

U/s 9 of IBC Code,2016

Order delivered on 18.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Matter has been adjourned to 15.04.2020.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)